

sisting of Shri P. C. Bhattacharyya, Ex-Governor of the Reserve Bank of India has been set up to enquire into the financial position of the Commissioners for the Port of Calcutta. Copies of the Resolutions of the Ministry of Transport and Shipping No. 9-PG(89)/66, dated 22nd September, 1967 and No. 9-PG(104)/67, dated 9th November, 1967 regarding the appointment of the Committee and its terms of reference etc. are laid on the Table of the House. [Placed in Library. See No. LT-1668/67].

MERCHANT NAVY TRAINING ACADEMY

1300. SHRI BEDABRATA BARUA :
SHRI D. N. DEB :
SHRI VASUDEVAN NAIR :
SHRI R. R. SINGH DEO :

Will the Minister of TRANSPORT AND SHIPPING be pleased to state :

- (a) whether it is proposed to set up a Merchant Navy Training Academy in Goa;
(b) if so, when the final decision in this regard is likely to be taken; and
(c) the details of the proposal ?

THE MINISTER OF TRANSPORT AND SHIPPING (DR. V. K. R. V. RAO) :

(a) Yes Sir. The proposal to set up a Merchant Navy Training Academy in Goa has been accepted in principle.

(b) In view of financial stringency, no definite indication as to when the final decision in this regard is likely to be taken can be given at this stage;

(c) Precise details of the proposal are still being worked out. The object underlying the proposal is to develop *esprit-de-corps* among engineering and navigating cadets, who are at present receiving training in the Marine Engineering College and the Training Ship Dufferin separately.

वानिशा पीने से हुई मृत्यु की जांच

1302. श्री रामावतार शर्मा :
श्री शिवकुमार शास्त्री :
श्री प्रकाशचौर शास्त्री :

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या केन्द्रीय सरकार ने मद्रास सरकार को गत अगस्त के महीने में मद्रास राज्य

में वानिशा पीने से हुई बहुत से मजदूरों की मृत्यु के बारे में न्यायिक जांच करने के आदेश दिये थे;

(ख) क्या इस मामले में न्यायिक जांच इस बीच पूरा हो चुकी है;

(ग) यदि हां, तो उसका व्यौरा क्या है ;
और

(घ) दोषी पाये गये व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

गृह-कार्य मंत्रालय में राज्य मंत्री (श्री विद्याचरण शुक्ल) : (क) जै नहीं, श्रीमान् ।

(ख) से (घ) . प्रश्न ही नहीं उठते ।

MISBEHAVIOUR BY PASSENGERS IN I.A.C. FLIGHT

1303. SHRI BABURAO PATEL : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of the passengers who consumed liquor on the Caravelle flight from Delhi to Bombay of the I.A.C. on the 17th July, 1967 and created a disturbance which the Commander of the aircraft could not control;

(b) whether the behaviour of these passengers was objectionable and whether as a result thereof the Commander was compelled to radio for the police to be present at the Santa Cruz airport to take charge of the drunken passengers; and

(c) if so, the action taken by the Police or the I.A.C. against those passengers ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) to (c). On a report made by the Cabin Attendants to the Commander that three passengers had consumed liquor in flight and had misbehaved, the Commander radioed a complaint to Bombay for Police to be available when the aircraft landed there. The Police accordingly was present and when the aircraft landed, it took charge of the three passengers concerned. It appears that the passengers were subsequently released by the Police and no further action against them was taken, presumably for want of conclusive evidence. The passengers involved in this incident have also made a complaint to the Corporation